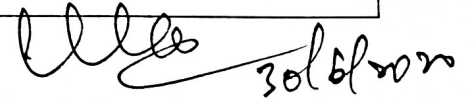


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 01.07.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>1) R.A. 188/2019 2) R.A. 118/2020</p>	<p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>1) S.C. 295/2012</p> <p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>2) S.C. 136/2015</p> <p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>3) CrI.Misc. 512/2020 4) CrI.Misc. 642/2020 5) CrI.Misc. 692/2020 6) CrI.Misc. 697/2020 7) CrI.Misc. 698/2020 8) CrI.Misc. 702/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>JUDGEMENT</u></b></p> <p>1) AS 122/2019 2) AS 124/2019</p>	<p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>1) CrI.Misc. 707/2020 2) CrI.Misc. 714/2020</p> <p style="text-align: center;"><b><u>CUSTODY MATTERS</u></b></p> <p>3) S.C. 293/2019 4) S.C. 57/2020</p> <p style="text-align: center;"><b><u>JUDGEMENT</u></b></p> <p>5) S.C. 79/2014 6) S.C. 110/2015</p> <p style="text-align: center;"><b><u>ACCUSED STATEMENT U/S 313 Cr.P.C.</u></b></p> <p>7) S.C. 101/2017</p> <p style="text-align: center;"><b><u>NBW to Accused and Notice to sureties</u></b></p> <p>8) CrI.A 70/2015</p>



Prl. District & Sessions Judge  
Bengaluru Rural District  
Bengaluru

NOTE:- 1. Other cases listed on 01.07.2020 are posted to 16.07.2020.  
2. All Advocates are requested to strictly follow SOP Dated  
28.05.2020 and 27.06.2020 issued by Hon'ble High Court of  
Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-12:00 AM</u></b>				
1	R.A. 100/2018 (ARGUMENTS.) IA/3/2018 IA/1/2018 IA/2/2018		KRISHNAPPA <b>Vs</b> MUNIKEMPANNA, DEAD BY HIS LRS (1) LALITHAMMA	CHANDRACHOODA M B
2	R.A. 115/2018 (ARGUMENTS.) IA/1/2018		M. MUNIVENKATEGOWDA <b>Vs</b> B.S. BALAKRISHNA RAO	Y V RADHA KRISHNA
3	M.A. 4/2019 (ARGUMENTS.) IA/3/2019 IA/1/2019 IA/2/2019		MUNI ANJINAMMA <b>Vs</b> MUNIYAPPA	G. RAMANA
4	R.A. 28/2019 (ORDER) IA/1/2019 IA/2/2019		S. SUNDARA RAJU <b>Vs</b> THE RAJA HOUSING LIMITED COMPANY	DIVAKAR
5	R.A. 66/2019 (JUDGEMENT) IA/1/2019		R. MURTHY <b>Vs</b> NANJAMMA	T. SHESHAGIRI RAO
<b><u>3.00- 4.00 PM</u></b>				
6	R.A. 35/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		KAKANNA <b>Vs</b> H. K. NAGARAJ	K. P. YASHODHA
7	R.A. 72/2019 (ARGUMENTS.) IA/1/2019		SHANKARAPPA <b>Vs</b> SUSHEELAMMA DEAD BY LRS	SRINIVASA
8	R.A. 76/2019 (ARGUMENTS.) IA/1/2019		G.S. HANUMANTHA REDDY <b>Vs</b> B.R. SRINIVAS	RAMA REDDY M.
9	R.A. 102/2019 (ARGUMENTS.) IA/1/2019		MAHADEVAPPA <b>Vs</b> MUNIYAMMA	M. B. CHANDRA CHOODA
<b>Cases listed below are adjourned due to Covid 19</b>				
10	R.A. 120/2019 (ARGUMENTS.)	<b>03-07-2020</b>	RAMAIAH <b>Vs</b> NARAYANAPA ALIAS JALLAPPA	M. B. SHIVASHANKARAI AH
11	M.C. 184/2020 (ARGUMENTS.)	<b>03-07-2020</b>	Sunil <b>Vs</b> Usha	Kiran Kumar

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	Crl.Misc. 239/2020 (HEARING)		MOHAMMED AWEZA ALIAS BACHAN <b>Vs</b> HOSAKOTE POLICE STATION	SANGAMESHWARIAH K.
2	Crl.Misc. 650/2020 (HEARING)		MANJUNATH <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	HARISH PRABHU S.
3	Crl.Misc. 657/2020 (HEARING)		GIRISH <b>Vs</b> TAVAREKERE POLICE STATION	NATARAJ D.
4	Crl.Misc. 686/2020 (HEARING)		MANOHAR B. M. ALIAS GORILLA <b>Vs</b> BYADARAHALLI POLICE STATION	HARISH AND PRASAD
5	Crl.Misc. 639/2020 (ORDER)		ARJUNA <b>Vs</b> TAVAREKERE POLICE STATION	RANGANATHA REDDY
<b>3.00- 4.00 PM</b>				
6	Crl.Misc. 656/2020 (ARGUMENTS.)		SALENDRA SAHANI ALIAS SANU SAHANI ALIAS SONU SAHANI <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	NATARAJ D.
7	Crl.Misc. 634/2020 (Objection)		NARAYANA RAO R. <b>Vs</b> BYADARAHALLI POLICE STATION	KEMPARAJU
8	Crl.Misc. 674/2020 (Objection)		LAZER M. <b>Vs</b> EXCISE POLICE STATION, YESHWANTHAPURA SUB DIVISION	A. B. NARAYANASWAMY
9	Crl.Misc. 676/2020 (Objection)		SRIDHAR <b>Vs</b> THALAGHATTAPURA POLICE STATION	B. K. RAMESH
10	Crl.Misc. 679/2020 (Objection)		K. P. SRINEEVAS <b>Vs</b> BYADARAHALLI POLICE STATION	S. SHANKARAPPA
11	Crl.Misc. 694/2020 (Objection)		SRINIVAS M. <b>Vs</b> AVALAHALLI POLICE STATION	VIAJY KUMAR K.

**Cases listed below are adjourned due to Covid 19**

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	SC 227/2018 (Objection)	<b>03-07-2020</b>	HOSAKOTE POLICE STATION <b>Vs</b> EJAZ PASHA @ EJAZ AHAMAD	A
13	SC 279/2018 (Objection)	<b>03-07-2020</b>	HOSAKOTE POLICE STATION <b>Vs</b> A2. SABHIHA BANU	A
14	SC 292/2018 (Objection)	<b>03-07-2020</b>	NELAMANGALA TOWN POLICE STATION <b>Vs</b> A1. VINOD	A
15	SC 309/2019 (Furnish Surety by)	<b>13-07-2020</b>	KAGGALIPURA POLICE STATION <b>Vs</b> A1. CHANDRASHEKAR ALIAS CHANDRA	A
16	SC 18/2020 (Furnish Surety by)	<b>14-07-2020</b>	HOSAKOTE POLICE STATION <b>Vs</b> A1. M. CHALAPATHI	A
17	SC 51/2019 (Nbw to Accused and Notice to sureties)	<b>15-07-2020</b>	ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. MANJA ALIAS MANJUNATHA	A
18	SC 20/2020 (SUMMONS)	<b>20-07-2020</b>	CHIKKAJALA POLICE STATION <b>Vs</b> A1. K. M. MAHADEVAPRASAD	A
19	SC 107/2019 (NBW TO ACCUSED)	<b>20-07-2020</b>	RAJANAKUNTE POLICE STATION <b>Vs</b> A1. MANJUNATHA	A
20	SC 187/2019 (NBW TO ACCUSED)	<b>20-07-2020</b>	MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A4. LALITHA	A
21	SC 263/2019 (FDT)	<b>20-07-2020</b>	SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. MUNIRAJU	A
22	SC 121/2011 (Evidnce)	<b>21-07-2020</b>	ELECTRONIC CITY <b>Vs</b> SHANKAR @ CHANDRA	
23	SC 201/2011 (Evidnce)	<b>21-07-2020</b>	ANEKAL <b>Vs</b> YEJASH PASHA @ THYAGU	
24	SC 190/2013 (Evidnce)	<b>21-07-2020</b>	TAVAREKERE POLICE STATION <b>Vs</b> DORE ALIAS KAPPAL DORE	

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	SC 196/2013 (Evidnce)	<b>21-07-2020</b>	NANDAGUDI POLICE STATION <b>Vs</b> A1. MADHU ALIAS GANGARAJA ALIAS GANGADHARA	
26	SC 265/2018 (Evidnce)	<b>21-07-2020</b>	ELECTRONIC CITY TRAFFIC POLICE STATION <b>Vs</b> A1. KUNAL KISHORE	A
27	SC 268/2018 (Evidnce)	<b>21-07-2020</b>	AVALAHALLI POLICE STATION <b>Vs</b> A1. AKBARKHAN	A
28	CRL.A 40/2019 (Await LCR) IA/1/2019	<b>22-07-2020</b>	CHITTANNA <b>Vs</b> LAKSHMAMMA	M. NAGHABUSHANA
29	CRL.A 74/2019 (Await LCR) IA/1/2019 IA/2/2019	<b>22-07-2020</b>	KIRAN KUMAR <b>Vs</b> KRISHNA V. S.	VIJAYAKUMAR S
30	CRL.A 97/2019 (Await LCR) IA/1/2019	<b>22-07-2020</b>	SONNAMMA <b>Vs</b> RATHNAMMA	RADHA KRISHNA Y. V.
31	SC 20/2015 (CALL ON)	<b>22-07-2020</b>	BENGALURU INTERNATIONAL AIRPORT POLICE STATION <b>Vs</b> PETER DE BRUIJN	
32	SC 229/2019 (CALL ON)	<b>22-07-2020</b>	DODDABALLAPURA RURAL POLICE STATION <b>Vs</b> A1. SHIVARAJU ALIAS SHIVAKUMARA	A
33	SC 35/2020 (CALL ON)	<b>22-07-2020</b>	ANUGONDANAHALLI POLICE STATION <b>Vs</b> A1. BASAVARAJU	A
34	Crl.Misc. 720/2020 (CALL ON)	<b>22-07-2020</b>	ANSHUL JAIRATH <b>Vs</b> VARTHUR POLICE STATION	KREIOZ LEGAL SOLUTIONS
35	SC 258/2014 (FDT)	<b>22-07-2020</b>	THALAGHATTAPURA POLICE STATION <b>Vs</b> ABISHEK	
36	SC 306/2018 (FDT)	<b>22-07-2020</b>	BYADARAHALLI POLICE STATION <b>Vs</b> A1. DORE ALIAS KAPPAL DORE	A
37	SC 171/2019 (FDT)	<b>27-07-2020</b>	THYAMAGONDLU POLICE STATION <b>Vs</b> A1. NARASAPPA	A

**PRL. DISTRICT AND SESSION JUDGE  
MOHAN BADAGANDI  
VI ADDL.DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	SC 174/2019 (FDT)	<b>27-07-2020</b>	THALAGHATTAPURA POLICE STATION <b>Vs</b> A1. MANJUNATHA	A
39	CRL.R.P. 78/2019 (Objection) IA/1/2019 IA/2/2019	<b>27-07-2020</b>	MOHAN T. S. ALIAS MOHAN KUMAR <b>Vs</b> M. SAIVISHANU	NAGARAJA N.
40	SC 40/2020 (NBW TO ACCUSED)	<b>29-07-2020</b>	THALAGHATTAPURA POLICE STATION <b>Vs</b> A1. BABU ALIAS GANESH	A
41	SC 44/2020 (NBW TO ACCUSED)	<b>29-07-2020</b>	MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A1.VIPIN KUMAR SHARMA	A

**PRL. DISTRICT AND SESSION JUDGE  
CHENNAPPA GOUDA  
VII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	M.C. 232/2020 (Evidnce)		Pallavi Lal <b>Vs</b> NIL	Nimisha Kumar
2	M.A. 4/2004 (ARGUMENTS.)		SAROJA <b>Vs</b> ANJANAPPA SO LATE BAILAPPA	KBS
3	M.V.C. 73/2017 (ARGUMENTS.)		RAVIKUMAR.N.S <b>Vs</b> AMUDA G.D	K.V.LAKSHMANCHAR
4	M.A. 2/2018 (JUDGEMENT) IA/1/2017 IA/2/2017		A MUNIYAPPA <b>Vs</b> RAJAPPA ALIAS VAJRAPPA	K.SHIIVASHANKAR
5	R.A. 36/2018 (JUDGEMENT)		PAWANKUMAR JAIN <b>Vs</b> VUJANIKANTH	VISHWANATH SHENGI
6	R.A. 105/2014 (Further Arguments) IA/1/2014 IA/2/2014		JAGADISH T.S. <b>Vs</b> BHAGYAMMA	JAYARAJ AND ASSOCIATES
7	R.A. 45/2015 (Further Arguments) IA/1/2015		JAYAMMA <b>Vs</b> MAHALINGAMMA	B.N. GOPALA KRISHNA
8	R.A. 106/2015 (Further Arguments) IA/1/2015		ANJANAPPA <b>Vs</b> T.PUTTASWAMY @ PUTTAPPA	K. NARASIMHAIAH
9	R.A. 80/2017 (Amendment) IA/1/2017 IA/2/2017		C.NARAYANASWAMY <b>Vs</b> CHIKKA MARIYAPPA, DEAD BY LRS, R6 AND 7	G. DEVARAJ
10	R.A. 106/2016 (Await Notice) IA/1/2016 IA/2/2016		BYRAMMA <b>Vs</b> K.G.ADAVISHAIAH	C. SHANKAR REDDY
11	M.C. 203/2020 (CALL ON) IA/1/2019		LIKITH K S <b>Vs</b> BHOOMIKA R	R S
12	M.V.C. 25/2020 (Await Notice)		MANI <b>Vs</b> MANOHAR M.	T. C. NARAYANASWAMY
<b>Cases listed below are adjourned due to Covid 19</b>				
13	M.V.C. 63/2015 (CALL ON)	<b>18-07-2020 (12.00- 1.00 PM)</b>	RATHNAMMA <b>Vs</b> SHIVAKUMAR A	K.N.HARISH BABU

**PRL. DISTRICT AND SESSION JUDGE  
CHENNAPPA GOUDA  
VII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	R.A. 18/2015 (STEPS) IA/2/2015 IA/1/2015 IA/3/2015	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	PILLAPPA <b>Vs</b> CHIKKAPPAIAH, DEAD BY HIS LRS, MUNIYAMMA	V.N.KUMAR
15	EX 129/2017 (STEPS)	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	Karnataka State Financial Corporation <b>Vs</b> M/S SANARCO COLD STORAGE	K.N. PRAKASH
16	R.A. 190/2017 (STEPS) IA/1/2017 IA/2/2017	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	USHARANI <b>Vs</b> SMT. JYOTSNALTHA SUBRAMANIAM, REPT. BY HER GPA HOLDER PRASAD M.S.	S.R. DESHPANDE  S.R.DESHPANDE
17	R.A. 191/2017 (STEPS) IA/1/2017 IA/2/2017	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	USHARANI <b>Vs</b> JYOTSNALTHA SUBRAMANIAM, REPT BY HER GPA HOLDER PRASAD MS	S R DESHPANDE  S R DESHPANDE
18	M.A. 42/2019 (STEPS) IA/1/2019 IA/2/2019	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	N. MANJUNATH <b>Vs</b> RADHA	G.G. SHASTRI
19	M.A. 43/2019 (STEPS) IA/1/2019 IA/2/2019	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	N. MANJUNATH <b>Vs</b> RADHA	G.G.SHASTRI
20	M.A. 44/2019 (STEPS) IA/3/2019 IA/1/2019 IA/2/2019	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	N. MANJUNATH <b>Vs</b> RADHA	G.G.SHASTRI
21	EX 70/2019 (STEPS)	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	SHRIRAM TRANSPORT FINANCE CO. LTD., REP. BY PA HOLDER M.NAGABHUSHANA. M.C. <b>Vs</b> RAGHU S.	MANJUNATH S.
22	EX 72/2019 (STEPS)	<b>23-07-2020</b> <b>(11:00-12:00 AM)</b>	SHRIRAM TRANSPORT FINANCE CO. LTD., REP. BY PA HOLDER M.NAGABHUSHANA. M.C. <b>Vs</b> THIMMEGOWDA	MANJUNATH S.
23	Misc 45/2018 (Evidnce) IA/1/2018	<b>24-07-2020</b> <b>(11:00-12:00 AM)</b>	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY <b>Vs</b> RAJAMMA	



**PRL. DISTRICT AND SESSION JUDGE  
CHENNAPPA GOUDA  
VII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	Misc 27/2019 (Evidnce) IA/1/2019	<b>24-07-2020</b> <b>(11:00-12:00 AM)</b>	C. V. RAMESH <b>Vs</b> PRATAP	RAVI KUMAR AND A
25	M.C. 254/2020 (Evidnce)	<b>24-07-2020</b> <b>(11:00-12:00 AM)</b>	GIRISH BABU <b>Vs</b> SOWMYA P ALIAS HUCHAMMA	Rajendra Naik
26	R.A. 77/2017 (Further Arguments) IA/1/2017	<b>27-07-2020</b> <b>(1.00- 2.00 PM)</b>	RAJAMMA <b>Vs</b> MACHAPPA	VYNIKA CHIKKANAGOUDAR DANIELS
27	M.C. 222/2020 (To hear)	<b>27-07-2020</b> <b>(1.00- 2.00 PM)</b>	Pavithra G <b>Vs</b> NIL	Harish H V
28	R.A. 112/2015 (ARGUMENTS.) IA/1/2015	<b>27-07-2020</b> <b>(11:00-12:00 AM)</b>	GULLAPPA <b>Vs</b> VENKATAMMA	MYLARAIAH ASSOCIATES
29	R.A. 36/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016	<b>27-07-2020</b> <b>(11:00-12:00 AM)</b>	GANGABYRAIAH <b>Vs</b> SUNANDA.K.MURTHY	Y. A. DHANANJAYA
30	R.A. 39/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016	<b>27-07-2020</b> <b>(12.00- 1.00 PM)</b>	ADAVIYAPPA <b>Vs</b> SUNANDA K. MURTHY	G. PAPI REDDY
31	R.A. 79/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016	<b>27-07-2020</b> <b>(12.00- 1.00 PM)</b>	SUDARSHAN UMESHCHANDRA JOSHI <b>Vs</b> PILLAPPA	HEGDE ASSOCIATES
32	R.A. 120/2016 (ARGUMENTS.) IA/2/2016 IA/3/2016 IA/1/2016	<b>27-07-2020</b> <b>(12.00- 1.00 PM)</b>	KAMAKSHAMMA <b>Vs</b> CHIKKAMARAPPA	M.B. CHANDRA CHOODA
33	R.A. 202/2016 (ARGUMENTS.) IA/2/2016 IA/3/2016 IA/1/2016	<b>27-07-2020</b> <b>(12.00- 1.00 PM)</b>	YELLAMMA <b>Vs</b> BASAVARAJAPPA	M/S.SHWETHA RAVISHANKAR
34	M.C. 182/2020 (ARGUMENTS.) IA/1/2017	<b>27-07-2020</b> <b>(12.00- 1.00 PM)</b>	Bhakti <b>Vs</b> Ganesh Prabhu	Y V Harish
35	R.A. 107/2016 (CROSS EXAMINATION OF P.W.) IA/1/2016	<b>28-07-2020</b> <b>(1.00- 2.00 PM)</b>	LAGUMAKKA SINCE DEAD BY HER LRS a) CHANMMA <b>Vs</b> DODDA LAGUMIAIH	VINAYA SWAMY

**PRL. DISTRICT AND SESSION JUDGE  
CHENNAPPA GOUDA  
VII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
36	EX 49/2017 (Objection)	<b>28-07-2020</b> <b>(1.00- 2.00 PM)</b>	KARNATAKA STATE INDUSTRIAL INVESTMENT AND DEVELOPMENT CORPORATION LTD <b>Vs</b> KEMPTRODE INDUSTRIES PVT. LTD	F, RANGE GOWDA
37	R.A. 146/2019 (RPAD) IA/1/2019	<b>28-07-2020</b> <b>(1.00- 2.00 PM)</b>	RAMA MOHAN GUPTA C. K. <b>Vs</b> CHANDRASHEKAR C. R.	K. R. BHARADWAJ
38	M.V.C. 89/2019 (Objection)	<b>30-07-2020</b> <b>(1.00- 2.00 PM)</b>	SHIVA PRAKASH <b>Vs</b> SAGAR	THEJASWINI. M. N.
39	M.A. 50/2019 (Objection) IA/1/2019 IA/2/2019	<b>30-07-2020</b> <b>(1.00- 2.00 PM)</b>	BERNADITTA JOSE DEAD BY LRs1A) JOSE SABASTIAN <b>Vs</b> MUNIYAMMA	V.S.PATIL
40	R.A. 194/2019 (Objection) IA/3/2019 IA/1/2019 IA/2/2019	<b>30-07-2020</b> <b>(1.00- 2.00 PM)</b>	MUNIRAJ N. <b>Vs</b> SOMANNA	RAVIKUMAR K. M.
41	M.C. 34/2020 (Objection)	<b>30-07-2020</b> <b>(1.00- 2.00 PM)</b>	Kumar A <b>Vs</b> Jagruti Prakash Hatkar	LeanonMe
42	M.C. 255/2020 (Objection)	<b>30-07-2020</b> <b>(1.00- 2.00 PM)</b>	Santosh Nekkanti <b>Vs</b> Ramya Krishna K	M Sunil Sastry
43	M.C. 85/2020 (Objection)	<b>30-07-2020</b> <b>(1.00- 2.00 PM)</b>	Nagaraju <b>Vs</b> Manjamma alias Manjula	G Giriyappa

**PRL. DISTRICT AND SESSION JUDGE  
CHENNAPPA GOUDA  
VII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-12:00 AM</u></b>				
1	SC 2/2020 (SUMMONS)		KUMBALAGODU POLICE STATION <b>Vs</b> A1. RAGHAVENDRA ALIAS RAGHU	A
2	CrI.Misc. 712/2020 (Objection)		R. HARISH <b>Vs</b> VARTHUR POLICE STATION	K. CHANDRAMOHAN
<b><u>3.00- 4.00 PM</u></b>				
3	SC 90/2020 (HEARING)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. DARSHAN Y.	A
4	SC 50/2007 (ARGUMENTS.)		. <b>Vs</b> .	
5	SC 59/2013 (ARGUMENTS.)		SULIBELE POLICE STATION <b>Vs</b> A1 AJAYREDDY ALIAS AJAY	
6	SC 114/2013 (ARGUMENTS.)		HOSAKOTE POLICE STATION <b>Vs</b> A1. ANJANEYA ALIAS ANJINAPPA	
7	SC 203/2013 (ARGUMENTS.)		SULIBELE POLICE STATION <b>Vs</b> A4. MANI ALIAS MANIKANTA	
8	CRL.A 70/2019 (ARGUMENTS.) IA/1/2019		NARAYANASWAMY <b>Vs</b> UMESH PRASAD SINGH	VENKATRAM
9	SC 275/2019 (ORDER)		NELAMANGALA TOWN POLICE STATION <b>Vs</b> A1. ANAND KUMAR ALIAS KALLAPPI	A
10	CrI.Misc. 632/2020 (ORDER)		MUDDEGOWDA ALIAS ANAND ALIAS ANI <b>Vs</b> THALAGHATTAPURA POLICE STATION	T. K. SURESHA
11	CrI.Misc. 677/2020 (ORDER)		RAVI PUTTA BYREGOWDA <b>Vs</b> HOSAKOTE POLICE STATION	BHARANI ASSOCIATES
12	SC 70/2016 (To hear)		ELECTRONIC CITY POLICE STATION <b>Vs</b> APPAIAH @ APPI	

**PRL. DISTRICT AND SESSION JUDGE  
CHENNAPPA GOUDA  
VII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Crl.Misc. 685/2020 (To hear)		VIJAY MARATH <b>Vs</b> WHITEFIELD POLICE STATION	KAPIL DIXIT AND CO.,
14	Crl.Misc. 705/2020 (To hear)		LOKESH M. <b>Vs</b> KADUGODI POLICE STATION	S. NAGESH
15	SC 91/2017 (ARGUMENTS.)		BAGALUR POLICE STATION <b>Vs</b> A2. SYED IMRAN PASHA @ SYED PASHA @ IMRAN	

**Cases listed below are adjourned due to Covid 19**

16	SC 160/2010 (ARGUMENTS.)	<b>03-07-2020 (3.00- 4.00 PM)</b>	BAGALUR P.S. <b>Vs</b> SYED WASIM @ WASIM	RAA
17	SC 82/2011 (ARGUMENTS.)	<b>03-07-2020 (3.00- 4.00 PM)</b>	Bidadi Police <b>Vs</b> A1-Parashurama	Public Prosecutor
18	SC 349/2011 (ARGUMENTS.)	<b>03-07-2020 (3.00- 4.00 PM)</b>	BIDADI P.S. <b>Vs</b> A12. BETTASWAMY	
19	SC 299/2013 (313 Statement)	<b>08-07-2020 (3.00- 4.00 PM)</b>	THYAMAGONDLU POLICE STATION <b>Vs</b> A1. ILIJAJ PASHA	
20	SC 66/2012 (Evidnce)	<b>15-07-2020 (1.00- 2.00 PM)</b>	THALAGHATTAPURA P.S. <b>Vs</b> A1. C.R. PRAKASH	N.K.K
21	SC 205/2014 (Evidnce)	<b>15-07-2020 (1.00- 2.00 PM)</b>	ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. SOMASHEKAR ALIAS SOMA	
22	SC 162/2016 (Evidnce)	<b>15-07-2020 (3.00- 4.00 PM)</b>	TAVAREKERE POLICE STATION <b>Vs</b> A2. POORNESH L. GOWDA @ POORNA	
23	SC 285/2019 (HBC)	<b>24-07-2020 (3.00- 4.00 PM)</b>	BYADARAHALLI POLICE STATION <b>Vs</b> A1. SATHISH M.	A
24	SC 304/2019 (HBC)	<b>24-07-2020 (3.00- 4.00 PM)</b>	NELAMANGALA RURAL POLICE STATION <b>Vs</b> A1. VENUGOPALA ALIAS VENU	A

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	SC 36/2020 (HBC)	<b>24-07-2020 (3.00- 4.00 PM)</b>	SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. KRISHNAPPA ALIAS KRISHNA R.	A
26	SC 295/2019 (SUMMONS)	<b>28-07-2020 (1.00- 2.00 PM)</b>	THALAGHATTAPURA POLICE STATION <b>Vs</b> A1. JUHEB	A
27	SC 10/2020 (SUMMONS)	<b>28-07-2020 (1.00- 2.00 PM)</b>	BYADARAHALLI POLICE STATION <b>Vs</b> A1. MEGHANA L.	A
28	SC 72/2015 (NBW TO ACCUSED)	<b>28-07-2020 (3.00- 4.00 PM)</b>	KADUGODI POLICE STATION <b>Vs</b> A1. DHARMENDRA KAPOOR @ PAPPI @ BALA	